Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu *****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No. PWD-LIT/44/2021-05

dated 05.2021

GOVERNMENT ORDER NO:- 3510 –JK (LD) of 2021 DATED:- 03 - 06 - 2021

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: - 03 - 06 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Principal Secretary to Government, PW(R&B) Department
- 5. Registrar General, J&K High Court, Jammu/Srinagar.
- 6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Law Officer concerned
- 9. Officer In Charge Litigation(OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.3510-JK(LD) of 2021 dated 03.06.2021

| S.No | No and Title of the case. | Name of OIC |
|------|--|--|
| li . | WP(C) No. 50/2021 titled Dina Nath & Ors V/s U.T of J&K & Ors | Shabir Ahmad Vaid-Executive Engineer, R&B Division Ramban |
| 2 | WP(C) No. 3749/2019 titled Mohd Shahnawaz and Ors. V/s State and others. | Rajnish Kumar-Additional Secretary to Government-PW(R&B) |

